

R.N.I.No. TELMUL/2016/73158.  
HSE No. 1051/2023-2025.

Price: ₹.: 3-00.



**తెలంగాణ రాజ పత్రము**  
**RULES SUPPLEMENT TO PART-II**  
**EXTRAORDINARY**  
**OF**  
**THE TELANGANA GAZETTE**  
**PUBLISHED BY AUTHORITY**

**No. 02]** **HYDERABAD, FRIDAY, MARCH 10, 2023.**

**NOTIFICATIONS BY HEADS OF DEPARTMENTS Etc.**

---x---

**JUDICIAL NOTIFICATIONS**

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**RULES FOR VIDEO CONFERENCING FOR COURTS IN THE**  
**STATE OF TELANGANA - AMENDMENT TO SUB-RULE 4 OF**  
**RULE 5 FOR VIDEO CONFERENCING FOR COURTS IN THE**  
**STATE OF TELANGANA.**

**ROC.No.553/SO/2020-VC.-**

**NOTIFICATION NO.06/SO/2023.**

In exercise of the powers conferred under Articles 225 and 227 of the Constitution of India the High Court hereby makes the following amendment to Sub-rule 4 of Rule 5 of the Rules for Video Conferencing for Courts in the State of Telangana.

[1]

G. 792.

**AMENDMENT**

The existing Sub-rule 4 of Rule 5 of the Rules for Video Conferencing for Courts in the State of Telangana, shall be renumbered as 5.4.1

The following shall be inserted after Rule 5.4.1 of Rules for Video Conferencing for Courts in the State of Telangana

5.4.2 When there is a difficulty to appoint a coordinator under 5.3.1, the respective Courts may dispense with the appointment of remote point coordinator at the overseas. However, witness should be represented by General Power of Attorney who shall be present physically in court to identify the party instead of coordinator and to sign on his behalf."

The said amendment shall come into force from 06.03.2023.

Hyderabad,  
06-03.2023.

(Sd/-),  
Registrar General.

HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD

Endt.Roc.No.553/SO/2020-VC

\*\*\*\*\*

Dated:21.03.2023

"COMMUNICATED."

  
REGISTRAR GENERAL

To

- 1) The Pri. Secretary to the Hon'ble the Chief Justice.
- 2) All the Personal Secretaries to all the Hon'ble Judges.
- 3) All the Registrars, High Court for the State of Telangana.
- 4) All the Unit Heads in the State of Telangana.
- 5) The Director, Telangana State Judicial Academy, Secunderabad.
- 6) The Section Officers, Computer Section, O.P.Cell and E-Section.